THE MINIETER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL), (a) There fa no information to suggest that USA is considering making available nuclear weapons, know-how and resources in order to make Pakistan a nuclear power.

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(b) Our Atomic Energy Policy is aimed at utilising thi_s energy for peaceful purposes.

Alleged threat to Pradhan of A'iput Vi!lag-C

405. SHRI IBRAHIM KALANIYA; SHRIMATI SAROJ KHA. PARDE:

Will the Minister of HOME AFFAIRS be pleased t_0 state:

- (a) whether it i_f. a 'fact that Pradhan of village Alipur. Delhi and others were beaten by some unsocial elements of the same village on the 6th March, 1981 and threatened with JiiV consequences;
- (b) if so, what ai'e the details in thig regard and what is the number of persons arrested in thip connection; and
- (c) what step_s Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) No Sir. On the other hand according to the Police the village Pradhan and his companions beat Shri Kishan and his mother. A Case FIR No. 65. dated 6-3-81 uls 147| 148I149J452J308 IPC, Police Station Aipur has been registered. The village *Pra&lan* and others were arrested and later released on bail.

(c) The investigation of the case is in' hand and the case will be challan-ed after completion of the investigation.

Finding of Vaidialingam Committee

406. SHRI DHARMAVIR. SHRI J. K. JAIN; SHRI KALPNATH RAI: SHRI. SAT PAUL MITTAL; SHRI ROSHAN LAL. MOHENDRA SHRI **MOHAN** MISHRA; SHRIMATI MANORMA PAN-DEY: SHRI BUDDH PRIYA MAURYA: SHRI BALRAM DAS-SHRIMATI SAROJ KHAPARDE: SHRI NARENDRA SINGH: SHRI PIARE LAL KUREEL URF PIARE LAL TALIB

Will the Minister ₀'f HOME AFFAIRS b_e pleased t₀ state;

UNNAVI:

- (a) what action has been made on the finding of the Vaidialingam Committee with regard to the charges of corruption and other malpractices against the members of the family of the former Prime Minister, Shri Morarji R. Desai;
- (b) whether any <u>ca.se</u> has since been referred t_0 the Central Bureau of Investigation or any other authority for further investigations into the above charges; and
 - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH); (a) The Government have not so far arrived at a decision on the follow-up action to be taken on the Report of Justice C. A. Vaidialingam.

- (b) No, Sir.
- te) Doe3 not arise.